NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.116/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Mr. Ashok Rao

V/s.

M/s. Hotel Ratnasoham Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	Advocate For Respondents	23/02/17
2.	Kund Kanungoijb S. Venketshwar	. Advocate for Petitioner	23/02/17

ORDER

CP No. 39/59/CLB/MB/MAH/2012

CP No. 116/397-398/CLB/MB/MAH/2014

- 1. In both the CPs the Learned Counsel of both the sides are present.
- 2. In respect of CP No. 116/2014 on the last occasion, a date was granted to file Sur-Rejoinder, however, due to ill-health of the person concerned could not be filed, seeking further time to file Sur-Rejoinder. Time is granted. It is now directed to file Sur-Rejoinder on or before 10.03.2017. A copy in advance to the other side.
- Both these Petitions are now listed for hearing on 24th March, 2017.
 Date is duly communicated to both the sides.

Sd/-M.K. SHRAWAT. MEMBER (JUDICIAL)

23rd February, 2017.